



2026:AHC:16524-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 287 of 2004

Chhatrapati Singh

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Vinod Kr. Jaiswal
Counsel for Respondent(s)	:	Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 08.11.2024, sole appellant namely, Chhatrapal Singh, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith copy of this order to the Court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026

S.K.S.